

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण
EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ
KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/283

Date: 27.03.2026

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/ email	Subject Matter	Name & Address of the Complainant
1.	By Email on 02.08.2025	A complaint regarding the unauthorized operation of a kashar in Sikri village, Simariya Police Station, Chatra District, Jharkhand. The complainant, who holds a Deed of Lease with M/s Jai Mata Di Stone Works, alleges a breach of agreement terms. The lessee, M/s Jai Mata Di Stone Works, has reportedly failed to use the one-acre plot (Khata No. 01, Plot No. 128) for agricultural purposes as stipulated in the lease. Furthermore, the complaint asserts that the illegal use of agricultural machinery has generated significant dust pollution, causing damage to crops in the surrounding area.	Ganesh Mahto S/o Dahan Mahto, Village Sikri Tola Gopera, Simariya Police Station (Thana) area of Chatra district, Jharkhand

2.	Speed Post Received on 05.08.2025	This complaint addresses the land acquisition by the National Highways Authority of India of property belonging to the complainant, located in Village Udawant Nagar, Thana-Udawant Nagar No. 364, Khata No. 574, Khasra No. 540, along National Highway 119A in Bihar (Patna-Arrah-Sasaram corridor). The said property contains numerous trees, including 23 mango and 84 sheesham trees, among others. The destruction of this vegetation will cause significant environmental damage.	Ram Anuj Singh, S/o Late Dharikshan Singh Village-Udawant Nagar, Cherbhaiya Patti, Post-Udawant Nagar, District-BhojPur (ARA), Bihar, Pincode-802210 M-7979783041
3.	By Email on 06.08.2025	Complaint regarding misuse of position by Regional Chief Conservator of Forest, Hazaribagh, violating the conditions of Forest Clearance by taking advantage of two-member joint investigation committee and conspiring against the complainant by criminal conspiracy to influence/mislead the hearing of OA No. 107/2025 of NGT, EZB.	Mantu Soni @ Shani Kant S/o Rajesh Kumar, Village Post-Barkagaon, District-Hazaribagh, Jharkhand, Pin-825311, E- shanikant699@gmail.com
4.	By Speed Post on 06.08.2025 Received also from Email dt. 31.07.2025	Complaint regarding prevention of activities of unloading of iron-ore materials and coal from rakes at Rengali Railway Station and transshipment of the same to different industrial houses. The complaint also mentioned that he has also addressed the instant matter NHRC and Ministry of Railway.	Antaryami Pani, President of Baristha Nagarika Parishad, PO-Rengali, Sambalpur-768212, Odisha
5.	By Speed Post on 07.08.2025	The letter is in Bengali, roughly translated with help of Google Lens: This complaint addresses the demolition of trees within the Children's Park located at Laskardighi, South side of Mouza-Radhanagar, JL. No. 39, Plot No. 2596, under Ward No. 31 of Burdwan Municipality, behind the Burdwan Head Post Office. The said demolition is a direct violation of environmental	Raghunath Mukherjee, Raniganj Bazar Bye-lane Laskar dighi, South Bank, Ward No. 31, Purba Burdwan, M-9434122774

		regulations and the public's right to a green space.	
6.	By Hand on 11.08.2025	Complaint/Mass petition against acquisition of land namely Maulana Abdul Kalam Azad Ground at 33, Gora Chand Road, Ward No. 60, Kolkata Municipal Corporation, P.O: Entally, P.S: Beniapukur Borough No. 6, Kolkata-700014.	Md. Zaid, 46/D, Gora Chand Road, Kolkata-700014, M-8100161697
7.	By Email on 19.08.2025	The Complaint regarding the environmental damages caused by Bitumen Hot-Mix Plant operating in Sujaanpur Village NH124c, Ghazipur, Uttar Pradesh. The Uncontrolled emissions of toxic gases, thick smoke and discharge of hazardous residues causing air pollution which leads to cases of Asthma, Chronic cough, skin irritation and other respiratory problems. The matter falls under the jurisdiction of PB, NGT as it related to environmental damages caused in Ghazipur, Uttar Pradesh.	Pranav Kumar Singh, 249K Sujaanpur Village, Ghazipur, Uttar Pradesh, M-7838261092, E- pranavsingh132@ gmail.com
8.	By Speed Post on 22.08.2025 And also received from Email on 09.09.2025	The Complaint regarding deplorable condition of Ward No. 65 in Kolkata Municipal Corporation. The complaint alleges that the continuous dumping of garbage has created an unhealthy environment, leading to a rise in various diseases and health hazards for residents.	Chinmoy Guha Thakurta, Advocate, Bar Association, Room No. 8, Kolkata- 700001, M-9830456570
9.	By Speed Post on 29.08.2025	A complaint against M/s Surya Plywood in Salaha, Muzaffarpur, alleging illegal and environmentally damaging operations. The complaint asserts that these activities are causing significant health hazards and environmental harm to the surrounding community.	Rajkumar Sahni S/o Late Joga Lal Sahni, Village Salaha, Block Bochahan, District Muzaffarpur, Bihar-843118, M-9199086589, E- tsocialjustice@gma il.com

10.	By Email on 29.08.2025	Complaint against group of persons who are planning to destruct the playground at Raghunathchak village under Mugberia GP in Bhagwanpur-2 block, Purba Medinipur, WB, Pin-721425. The complainant also mentioned that the playground is part of bank of Madha Khali Canal which helps to mitigate the adverse environment impact and ecological balance.	Kakali Bera, Panchayat Member, Booth- 234, Bhagwanpur Assembly, Purba Medinipur E- kausik.bera123@ gmail.com
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Copy:

1. Website of NGT
2. Notice Board of NGT


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राष्ट्रीय हरित अधिकरण
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